

For hurry
 Secret of state held
 different on R-775.

1
 18.1.05

20.1.05

Neither the applicant in person
 nor the l^d. Counsel representing
 him did appear when called.
 This matter was posted yesterday,
 i.e. on 19.1.05 and as no one
 represented the applicant, the
 matter was posted to-day to
 give one more opportunity to
 the applicant. Since to-day
 no one has appeared, it is
 presumed that the applicant
 is no more interested in pursuing
 the matter of the year 2000.

The O.A. is, therefore dismissed
 for default.

Shri U.B. Golapatra, l^d. Senior
 Standing Counsel for the Union of
 India and Shri T. Dash, l^d.
 Govt. Advocate for the State of
 Orissa are present and heard.

Inform the parties.

In
 Judicial Member Vice-Chairman

Copy of order
 may be sent to
 Court in books

1
 G. Jhon

So 20/1/05